

CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/LS/A/2009/001048

Appellant : Shri Balwant Singh Bindra
Public Authority : DRDO
(through Shri S. Ravi, Addl Director (CPIO))
Date of Hearing : 8.2.2010
Date of Decision : 8.2.2010

FACTS :

Vide RTI application dated 1.4.2009, the appellant had sought documents regarding 04 paras. Certain information was supplied to him but dissatisfied with this, he has filed the present appeal.

2. Heard on 8.2.2010. Appellant not present. The public authority is represented by the officer named above. It is the say of Shri Ravi that the appellant was dismissed from service way back in 1983 and he has filed a court case in this regard. It is also his say that the requisite response has been provided to him. However, he concedes that documents relating to paras 02, 03 & 04 of the RTI application do not seem to have been provided and he agrees to provide the same.

DECISION

3. In view of the above, Shri S. Ravi, Addl Director, DRDO, is hereby directed to provide documents regarding paras 02, 03 & 04 of the RTI application to the appellant in 04 weeks time.

Sd/-
(M.L. Sharma)
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)
Assistant Registrar

Address of parties :-

1. Shri S. Ravi
Addl. Director (CPIO),
Defence Research & Dev. Org.,
DRDO Bhawan, New Delhi-110105
2. Shri Balwant Singh Bindra
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